

BENCH-I


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 26/KB/2016

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.	
Under Section		241-242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

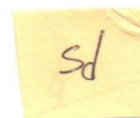
1.	CS. ROHIT KUMAR KESHRI (P.C.S.)	Respondent No. 1-10.	Rohit Keshri 28/09/18.
2.	Mr. Niranjalya Dasgupta. Adv.		
3.	Ms. Shamaka Mitra. Adv.	Petitioners.	 28/9/18
4.	Ms. Pritha Basu. Adv.		

ORDER

Ld. Counsel for the Respondent 1 - 10 and the Petitioners are present.

In the meanwhile, the interim order shall continue till the next date of hearing.

List it for further consideration on 08.11.2018.



(Jinan K.R)
Member (J)